

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 147 OF 2016 &
IA NO. 316 OF 2016**

Dated: 13th October, 2017

In the matter of :

Mahanagar Gas Ltd. ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **03.11.2017**.

Court Master

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